

**GOVERNMENT OF INDIA
MINISTRY OF RURAL DEVELOPMENT
DEPARTMENT OF RURAL DEVELOPMENT**

**LOK SABHA
UNSTARRED QUESTION NO. 5215
ANSWERED ON 24/03/2026**

WORKERS UNDER MGNREGS

5215. Shri Kalyan Banerjee:

Will the Minister of RURAL DEVELOPMENT be pleased to state:

- (a) the total number of Mahatma Gandhi National Rural Employment Guarantee Scheme (MGNREGS) workers in the country since the year 2020 to till 31 January 2026, State and year-wise;**
- (b) the details of Central Budget allocation and sanctions for MGNREGS since the year 2021 to till 31 January, 2026, Year-wise and State-wise;**
- (c) the details of budget and allocation for financial year 2026-27 against the fully funded centrally funded for unskilled wages under MGNREGS with VB-G-RAM-G schemes a 60:40 (Centre:State) funding, State-wise;**
- (d) the details of State Exchequer (40 per cent) now needed in State Budget for the financial year 2026-27; and**
- (e) the detailed report from States regarding confirmation of funds to arrange on account of 40 per cent State funding to achieve 100 per cent of enhance employment to 125 days from present 100 days per household?**

ANSWER

**MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT
(SHRI KAMLESH PASWAN)**

(a): States/UTs and year wise number of workers who availed employment under Mahatma Gandhi National Rural Employment Guarantee Scheme (Mahatma Gandhi NREGS) since financial year 2020-21 to current financial year 2025-26 (as on 19.03.2026) is given at Annexure-I.

(b): The details of funds allocation at Budget Estimate stage and Revised Estimate stage under Mahatma Gandhi NREGS since

financial year 2020-21 to current financial year 2025-26 (as on 19.03.2026) are given below:

(Rs. in crore)

Sl. No.	Financial Year	Budget Estimate	Revised Estimate
1	2020-21	61,500.00	1,11,500.00
2	2021-22	73,000.00	98,000.00
3	2022-23	73,000.00	89,400.00
4	2023-24	60,000.00	86,000.00
5	2024-25	86,000.00	86,000.00
6	2025-26 (as on 18.03.2026)	86,000.00	88,000.00

There is no State/UT-wise allocation of funds under Mahatma Gandhi NREGS. State/UT-wise, details of total funds released under Mahatma Gandhi NREGS since 2020-21 to current financial year 2025-26 (as on 31.01.2026) are given at Annexure-II.

(c) to (e): The Viksit Bharat-Guarantee for Rozgar and Aajeevika Mission (Gramin) VB-G RAM G Act, 2025, provides for one hundred and twenty-five days of guaranteed wage employment in a financial year to every rural household whose adult members volunteer to do unskilled manual work.

As the Act is yet to commence, the Ministry is yet to finalise the detailed rules, including those relating to normative allocation based on objective parameters, in due consultation with States/UTs.

Here it is also stated that for the financial year 2026-27, a Central share provision of Rs. 95,692.31 crore has been made for the Viksit Bharat-Guarantee for Rozgar and Aajeevika Mission (Gramin), representing the largest allocation ever for rural employment programme at Budget Estimate Stage. With the likely inclusion of the corresponding estimated State share, the total programme outlay is likely to exceed Rs.1.51 lakh crore, which is expected to significantly accelerate rural transformation, large-scale employment generation and income enhancement in rural areas.

Annexure referred to in reply to part (a) of Lok Sabha Unstarred Question No. 5215 dated 24.03.2026.

States/UTs and year wise number of workers who availed employment under Mahatma Gandhi NREGS since financial year 2020-21 to current financial year 2025-26 (as on 19.03.2026).							
S. No.	States/UTs	Number of workers who availed employment					
		2020-21	2021-22	2022-23	2023-24	2024-25	2025-26
1	Andhra Pradesh	7952471	7737145	7599041	7542774	7523182	6752792
2	Arunachal Pradesh	243521	278558	287823	282304	311382	357364
3	Assam	3572836	3987736	3430173	3347851	2634302	2295427
4	Bihar	5814920	5411860	5775151	5383600	5617876	5600915
5	Chhattisgarh	6017874	5503994	4718431	4413569	4483759	3819569
6	Goa	4365	3478	3862	2186	3192	2508
7	Gujarat	1931861	1843874	1630751	1511621	1306179	1025706
8	Haryana	651129	569854	440703	524003	478817	373839
9	Himachal Pradesh	891622	995654	880712	949218	1026189	728719
10	Jammu And Kashmir	1127905	1085127	989074	993446	1055726	1044077
11	Jharkhand	3204487	3099049	2497483	2559494	2311217	2596851
12	Karnataka	5668569	6361291	5315915	5402381	5170454	3920788
13	Kerala	1882654	1898995	1758623	1661622	1540284	1384371
14	Ladakh	38058	37457	39176	36516	37175	37494
15	Madhya Pradesh	10530733	9568909	7550368	6373186	5772266	5915103
16	Maharashtra	3109789	3688009	3706159	4128113	5111982	5983728
17	Manipur	604230	593711	374635	503268	565779	570099
18	Meghalaya	752426	731124	645192	629087	544506	558616
19	Mizoram	222695	213601	218722	211413	211355	219636
20	Nagaland	418825	463815	491446	468211	216328	282674
21	Odisha	6214748	5553162	5174500	4991241	3376574	3528303
22	Punjab	1184204	1072149	1018291	1015694	984897	888478
23	Rajasthan	11097642	10085964	8807151	8696618	7723309	5941660
24	Sikkim	76985	74550	71020	70327	68677	61466
25	Tamil Nadu	7852828	7995928	7579248	7939116	7433962	6210516
26	Telangana	5428833	4878034	4544958	4062113	4244190	3330688
27	Tripura	833205	852510	819531	842843	813522	762069
28	Uttar Pradesh	11602821	9543614	8367847	8127953	7582510	6174082
29	Uttarakhand	909281	792067	681227	638095	575324	480121
30	West Bengal	11826053	11121629	2020079	9415	0	0
31	Andaman And Nicobar	9532	5715	5387	5025	3523	2422
32	Dn Haveli And Dd	0	0	0	2188	10496	9423
33	Lakshadweep	75	24	101	77	0	0
34	Puducherry	53406	41030	45511	58705	50264	50099
	Total	111730583	106089617	87488291	83383273	78789198	70909603

As per NREGASoft

Annexure referred to in reply to part (b) of Lok Sabha Unstarred Question No. 5215 dated 24.03.2026.

State/UT-wise, details of total funds released under Mahatma Gandhi NREGS since 2020-21 to current financial year 2025-26 (as on 31.01.2026) (Rs. in crore)

Sl. No.	States/UTs	2025-26	2024-25	2023-24	2022-23	2021-22	2020-21
1	Andhra Pradesh	7203.29	7707.21	7353.67	8008.81	7195.81	10306.30
2	Arunachal Pradesh	586.53	560.70	427.35	578.32	453.74	340.52
3	Assam	1652.77	1929.70	2221.38	2056.49	2223.32	2605.77
4	Bihar	7649.56	6715.83	6200.03	6402.23	5407.37	7288.09
5	Chhattisgarh	2701.47	3354.85	2895.12	3420.39	3894.34	3959.69
6	Goa	2.76	3.70	0.88	5.05	0.04	3.57
7	Gujarat	952.71	1540.54	1802.26	1694.60	1615.24	1478.77
8	Haryana	449.38	590.19	477.87	373.99	723.73	764.55
9	Himachal Pradesh	967.58	1203.28	1000.96	1164.85	976.34	950.39
10	Jammu & Kashmir	1155.58	1151.20	921.60	1051.00	950.14	1152.70
11	Jharkhand	2957.48	2705.64	2922.27	2719.03	3067.88	3434.94
12	Karnataka	3342.36	5709.90	5431.67	6218.59	6034.89	5510.61
13	Kerala	2831.75	3136.44	3532.57	3830.97	3554.85	4286.97
14	Madhya Pradesh	4939.97	6252.03	5891.65	5707.47	8479.09	9088.68
15	Maharashtra	6117.11	4420.32	3041.48	2545.89	2056.46	1605.82
16	Manipur	959.26	581.99	0.95	1086.63	563.11	1307.23
17	Meghalaya	1065.03	1155.09	913.86	1118.77	1123.32	1287.10
18	Mizoram	549.30	611.65	507.96	540.40	550.51	592.16
19	Nagaland	362.69	287.85	641.50	839.76	570.56	484.97
20	Odisha	3502.53	3763.80	4906.78	4707.52	5687.28	5224.03
21	Punjab	970.29	1331.61	1169.84	1182.14	1259.20	1241.07
22	Rajasthan	6076.32	7581.87	8683.98	9648.65	9867.75	8922.22
23	Sikkim	104.75	97.57	112.19	92.71	112.79	110.86
24	Tamil Nadu	6860.83	7585.49	12616.53	9745.72	9648.36	8795.91
25	Telangana	2404.20	3825.31	3520.87	2992.21	4116.10	4122.66
26	Tripura	740.54	1041.70	1043.59	925.34	990.14	1195.23
27	Uttar Pradesh	8787.90	9721.48	9844.25	10650.64	8525.15	12046.50
28	Uttarakhand	420.71	626.43	553.81	792.66	642.60	889.75
29	West Bengal *	0.00	0.00	0.00	1.33	7507.80	11468.51
30	Andaman & Nicobar	2.46	4.44	0.00	9.60	7.68	4.86
31	Dadra & Nagar Haveli Daman & Diu	7.96	9.02	2.21	0.00	0.00	0.00
32	Lakshadweep	0.00	0.32	0.00	24.95	0.30	0.00
33	Puducherry	39.86	40.56	58.77	69.00	13.07	26.84
34	Ladakh	69.33	85.98	62.64	1.62	59.04	22.64
	Total	76434.25	85333.70	88760.50	90207.30	97878.01	110519.93

* Release of funds under the Mahatma Gandhi National Rural Employment Guarantee Scheme (Mahatma Gandhi NREGS) to the State of West Bengal has been stopped since 09th March, 2022 as per the provisions of Section 27 of the Mahatma Gandhi National Rural Employment Guarantee Act, 2005, due to non-compliance with the directives of the Central Government.
